

NEW DELHI.

OA 2518/1991

Date of decision 21-11-1995

Hon'ble Smt. Lakshmi Swaminathan, Member (J) Hon'ble Shri R.K. Ahooja, Member (A)

Shri T.Balakrishnan, son of Sh. T.N.Rajan, casual Employee, Doordarshan Kendra, New Delhi and resident of C/30/343, Saraswati Kunj Appartments Chilla, Delhi-91

... Applicant (By Advocate Shri E.X. Joseph, Senior Counsel with Sh.N.Amresh)

- 1. Union of India through the Secretary to the Government
 - Minstry of Information & Broadcasting,
 Shastri Bhawan, New Delhi.
- 2. The Director General. Doordarshan, Mandi House, New Delhi.
- 3. The Director, Doordarshan Kendra, Akashvani Bhavan, Sansad Marg, New Delhi-110001

... Respondents

(By Advocate Shii B. Lall)

DRDER (ORAL)

∠ Hon'ble Smt. Lakshmi Swaminathan, Member (J) ✓

Shri E.X. Joseph, Senior Counsel for the applicant mentions that he has been informed that the applicant is no longer interested in pursuing this case, Hence he wishes to withdraw this D.A. as he has no further instruction from the applicant. Accordingly, this D.A. is dismissed as withdrawn.

Rleday -(R.K. Ahooja

Member (A)

(Smt. Lakshmi Swaminathan) Member (J)

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